

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO.4196
TO BE ANSWERED ON 18.07.2019**

Incentives under SBM-G

4196. SHRI KULDEEP RAI SHARMA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether any incentives/facilities under SBM-G have been granted/provided for construction of toilet blocks for the houses constructed in the forest encroachment areas in A&N Islands as per Supreme Court order;
- (b) if so, the details thereof and the number of toilet blocks constructed as on date and expected date for implementation and completion of the mission there; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) No, Sir.

(b) Does not arise.

(c) In compliance of the order of Hon'ble Supreme Court of India in T.N.Godavarnam Vs the Union of India & others, no toilets have been sanctioned in the forest encroachment; however, such households are covered through nearby Community toilets.